#### Setting up of Colr Board in Orissa

- 27. SHRI ANADI CHARAN DAS: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government have decided to set up a Coir Board in Orissa; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM): (a) and (b) Coir Board has already been set up under the Coir Industry Act 1953 with jurisdiction over the entire country. Coir Board proposes to set up Regional Coir Training and Development Centres in major coir producing States including one at Bhubaneswar (Orissa) to develop Coir Industry.

## Capital investment for ongoing Coal Mining Project under Eastern Coalfields Limited

### 28. SHRIMATI JAYANTI PATNAIK:

Will the Minister of ENERGY be pleased to state :

- (a) the amount of capital investment sanctioned by the Union Government for three ongoing coal mining projects under Eastern Coalifields Ltd.
- (b) the particulars of the ongoing coal mining projects;
- (c) by which year such coal mining projects are expected to be commissioned; and
  - (d) the details thereof?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) The capital investment sanctioned for the three ongoing major projects costing Rs. 100 crores and more in Eastern Coalfields Limited is Rs. 594.78 crores.

(b) to (d) The particulars of these three projects are as under :-

S. No.	Name of project	Date of sanction  Original/Revised	Capacity (mty)	Sanctioned cost (Rs. in crores)	Expected date of completion
2.	Rajmahal Opencast (Revised Cost Estimates)	August, 1980  May, 1985	5.00	217.27	March, 1991
3.	Sonepur Bazari 'A' Opencast	July, 1985	3,00	192.96	March, 1991

# [Translation]

#### Telephone Bonds

29. SHRI SHANTI DHARIWAL: Minister of COMMUNI-Will the CATIONS be pleased to state:

- (a) whether Mahanagar Telephone Nigam have raised funds through debentures: and
- (b) if so, the names of the projects in which Government propose to invest the capital mobilised through telephone